

of the Administrative Reforms Commission Team (K. B. Mathur Committee) on the Railway Working have been studied by Government; and

(b) if so, the salient features of the recommendations so implemented or under consideration of Government?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) No. The Government are awaiting the Report of the Administrative Reforms Commission.

(b) Does not arise.

Railway Line from Adilabad (South Central Railway) to Rajpura Manikgarh

4099. SHRI GANGA REDDY: Will the Minister of RAILWAYS be pleased to state:

(a) whether he is aware that there was a scheme to extend the Railway line from Adilabad (South Central Railway) in Andhra Pradesh up to Rajpura Manikgarh, situated in the erstwhile Hyderabad State, and whether some survey had also been made;

(b) whether Government have any proposal to extend this line and connect it to Madras-Delhi line and, if so, when it will be taken up; and

(c) whether Government propose to make survey of it and take it up so as to develop backward areas in Andhra Pradesh and Maharashtra?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) No surveys had been carried out in the past for the construction of a new line from Adilabad to Manikgarh. However, Traffic investigations carried out in 1929 for the extension of the Majri (on the Madras-Delhi trunk route) Rajpur line up to Adilabad had indicated that the return from such a line would be poor.

(b) No.

(c) No surveys are proposed to be undertaken at present.

Raising of level of platform at Bellampalli Station (S.C. Rly.)

4100. SHRI GANGA REDDY: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to raise the level of the platform of the Bellampalli Station on the South Central Railway as it is causing great inconvenience to the passengers while getting down the trains; and

(b) if so, how much time it will take?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) There is no proposal for raising of the existing low level platform at this station. However an additional island platform is proposed to be constructed at this station along with doubling. This will be a high level platform.

(b) The additional island platform is expected to be completed alongwith the remodelling of the yard.

Employment to Scheduled Caste/ Scheduled Tribes person;

4101. SHRI S. M. SOLANKI: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

(a) whether Government are aware of the fact that the unemployment problem of the Scheduled Caste and Scheduled Tribe educated people is gradually increasing as is seen from the register of Employment Exchanges; and

(b) whether Government propose to take steps in this Gandhi Centenary year for the placement of Scheduled Castes and Scheduled Tribes in the services for which their names have been registered up to a specified date?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI MUTHYAL RAO): (a) A statement showing the number of educated job seekers